

**Section-4(1)(b)(xiv)**

**RTI Details of Information available in electronic form in CIC**

S.No.	Type of Document	In Which Electronic format is kept	Mode of retrieval
1	RTI Act, 2005	On website	Internet
2	Appeal Rules	-do-	-do-
3	Minutes of Meeting of the Commission	-do-	-do-
4	Monthly Disposal Statement	-do-	-do-
5	Annual report	-do-	-do-
6	Decisions on the appeals/complaint	-do-	-do-
7	Orders of the FAA of the Commission	-do-	-do-
8	Details of the Conventions	-do-	-do-
9	Advertisements/tenders	-do-	-do-
10.	Circulars	-do-	-do-
11	Appeals	-do-	-do-
12	Complaints	-do-	-do-

2 The appellants can file for 2<sup>nd</sup> appeal & complaint online on CIC's website & check status of their complaints/appeals at:

**<http://dsscic.nic.in/online-appeal-application/onlineappealapplication>**

**<http://dsscic.nic.in/appeal-comp-status-dak-file/list-dak-file>**